

## भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA



भारत सरकार / Government of India

*I/23757/2024* <u>No. R-13/1/(1)/2023-NSL-II</u>

Date: 23.02.2024

To,

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road, New Delhi – 110 001

Subject: Recommendations on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network' — reg.

The Department of Telecommunications (DoT), through the letter No. 20-405/2013-AS-I dated 21.03.2022 requested TRAI to submit its recommendations under Section 11 (1) (a) of TRAI Act, 1997 (as amended) on introducing the Calling Name Presentation (CNAP) facility in Indian Telecommunication Network.

- 2. In this regard, TRAI issued a Consultation Paper on 'Introduction of Calling Name Presentation (CNAP) in Telecommunication Networks' on 29.11.2022 for soliciting comments and counter comments from stakeholders. In response, 40 stakeholders submitted their comments, and five stakeholders furnished their counter comments. An Open House Discussion on the Consultation Paper was held on 09.03.2023 through virtual mode.
- 3. Based on the comments/ inputs received from stakeholders and on its own analysis, TRAI has finalized its Recommendations on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network'. A copy of the Recommendations is enclosed herewith.
- 4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

**Enclosure**: As above

V Rayhvada (V. Raghunandan) Secretary, TRAI

Tel: 23237448

Email: secretary@trai.gov.in



